

नारायण प्रश्न-2662

प्रश्न सं. 2462 ]



परिशिष्ट 2020 अ

Government of India  
Form GST REG-06  
[See Rule 10(1)]

Registration Certificate

Registration Number : 23AAAGT1546H1ZG

1.	Legal Name	TRANSPORT COMMISSIONER MP		
2.	Trade Name, if any	TRANSPORT COMMISSIONER MP		
3.	Additional trade names, if any	TRANSPORT COMMISSIONER		
4.	Constitution of Business	Government Department		
5.	Address of Principal Place of Business	HURWALI HILL, TRANSPORT COMMISSION OFFICE, VILLAGE MEHRA, Hurawali, Gwalior, Gwalior, Madhya Pradesh, 474006		
6.	Date of Liability			
7.	Period of Validity	From	23/03/2023	To
8.	Type of Registration	Regular	Not Applicable	
9.	Particulars of Approving	Centre		
Signature		Signature Not Verified Digitally signed by DE GOODS AND SERVICES TAX NETWORK 07 Date: 2023.03.23 16:45:49 IST		
Name		Roshan Deen Ansari		
Designation		Superintendent		
Jurisdictional Office		Gwalior - 1		
Date of issue of Certificate		23/03/2023		
Note: The registration certificate is required to be prominently displayed at all places of business in the State.				

This is a system generated digitally signed Registration Certificate issued based on the approval of application granted on 23/03/2023 by the jurisdictional authority.



Goods and Services Tax Identification Number: 23AAAGT1546H1ZG

Details of Additional Place of Business(s)

Legal Name	TRANSPORT COMMISSIONER MP
Trade Name, if any	TRANSPORT COMMISSIONER MP
Additional trade names, if any	TRANSPORT COMMISSIONER

Total Number of Additional Places of Business in the State 0



Goods and Services Tax Identification Number: 23AAAGT1546H1ZG

Legal Name TRANSPORT COMMISSIONER MP

Trade Name, if any TRANSPORT COMMISSIONER MP

Additional trade names, if any TRANSPORT COMMISSIONER

Details of Person in Charge

1



Name	LAXMI NARAYAN SUMAN
Designation/Status	JOINT TC FINANCE
Resident of State	Madhya Pradesh